

Dr. K.V.Srinivas

B.Com., LL.B., M.B.A., Ph.D.
A d v o c a t e & I n s o l v e n c y
P r o f e s s i o n a l

Reg. No. IBBI/IPA-001/IP-PO0520/2017-
18/10945

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In the matter of M/s Veda Biofuel Limited., H.No.50-50-15/2, Seethammadara, Behind Gurudwara, Visakhapatnam, Andhra Pradesh- 530013 India (CIN- U24100AP2010PLC070652) undergoing Liquidation in TCP(IB) NO. 41/9/AMR/2019 VIDE Order dated 26/05/2020 by the Hon'ble NCLT, Amaravati

List of Stakeholders for the purpose of Re-Consultation of Committee

In compliance to the provisions of Regulation 31A of IBBI

(Liquidation Process) Regulations, 2016)

15.10.2022

A. Secured Financial Creditors of the Corporate Debtor

S.No	Name	Claimed Amount In Rs.	Admitted Amount In Rs.
1	Bank of Baroda	43,10,94,480	43,10,94,480
2	Central Bank of India	31,78,39,704	31,78,39,704
3	Bank of India	31,75,12,588	31,75,12,588
	Total	1,06,64,46,772	1,06,64,46,772

Note: - Claims received by the Liquidator are admitted purely based on the claim form and supporting documents enclosed thereto and other information/documents submitted by the claimant. The Claim submitted by the claimant could not be fully reconciled with the Books of Accounts of the Corporate Debtor as they are not completely updated. The claims received may be updated based on the additional information which may be received in future.



B. Unsecured Financial Creditors of the Corporate Debtor

S.No	Name	Claimed Amount In Rs.	Admitted Amount In Rs.
1.	Vijay Kumar Penmetsa	15,67,17,634	5,60,00,000
2	Vasistha Infrastructure Private Limited	3,29,27,241	3,29,27,241
3	Sriram Raju Nadimpalli	5,08,29,100	2,07,60,620
4	Lakshya Green Fields Private Limited	1,53,19,254	77,25,500
5	Vanaja Farms and Estates Private limited	66,98,675	66,98,675
6	Ramakrishna Indrakanti	62,01,192	18,00,000
7	Narasimha Raju Penmetsa	34,46,015	9,27,500
8	Subba Lakshmi Penmetsa	16,41,990	8,32,500
9	Venkata Sujatha Penmetsa	23,99,841	7,00,000
	Total	27,61,80,942	12,83,72,036

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3. Operational Creditors of the Corporate Debtor other than Workmen, employee's and Governments

S.No	Name	Claimed Amount In Rs.	Admitted Amount In Rs.
1.	PRIYA TRADING COMPANY	4,37,97,946	2,34,61,324
2.	S S TRADERS	2,69,67,161	2,17,45,766
3.	Horizon Impex	1,66,03,820	1,66,03,820
4.	M/s Krishna trading Co	2,66,14,597	1,44,12,506
5.	GSB & Co LLP	1,23,00,750	82,83,335
6.	BRK Spirits	1,23,00,750	81,94,240
7.	TRIMAX ENERGY SERVICES	87,69,273	79,71,044
8.	Veda Resources Private Limited	75,10,840	75,10,840
9.	IPPILI ANANDA RAO	90,12,093	72,67,817
10.	LAXMI AGENCY	74,72,947	55,91,419
11.	ANAND TRADERS	55,61,074	51,08,185
12.	ACS TECHNOLOGIES	1,00,25,000	42,61,068
13.	NATUREGEN TECHNOLOGIES PRIVATE LIMITED	73,50,385	41,10,431
14.	SRI CHITRA AGRI EXPORTS	44,08,078	33,87,985
15.	SRI SURYA TRADING CO.	38,18,066	30,27,037
16.	Maruthi Traders	25,69,224	22,60,194
17.	POTNURU VENKATA RAMANA MURTHY	26,69,928	20,85,803
18.	Sri Sai Durga Steel Enterprises	28,91,646	20,44,898
19.	MAA BHAIIRABI AGENCY	23,06,748	19,88,576
20.	Vimala food grains	27,16,212	18,61,212
21.	GENERAL TRADERS	21,76,523	16,25,653
22.	CATALYSTS BIO	27,84,683	14,36,356
23.	KSP Raju & Associates	9,44,000	9,44,000
24.	Maheswari Electricals	17,48,547	8,91,457
25.	CS CHEMICALS	18,20,221	8,85,198
26.	PATHARLA SIVALINGAM	6,50,542	6,50,542
27.	TRIPLE E SERVICES	8,82,539	5,37,601
28.	COMMANDER SECURITY SERVICES	5,18,250	5,18,250
29.	Congizant Traders	5,01,100	5,01,100
30.	M/S	53,46,876	4,60,429
31.	JAGANNADHA TRADERS	4,16,000	4,16,000
32.	COTMAC ELECTRONICS PRIVATE LIMITEDIO	4,16,000	4,16,000
33.	BUKARI and Associates	3,00,000	2,70,000
34.	MAA BHAIIRABI TRADERS	2,11,696	1,63,078
35.	AKI SAROJA	2,13,610	-
36.	BHARAT TUBES CORPORATION	3,14,025	3,13,425
37.	CHAITANYA TRANSPORT	2,36,812	1,54,000
38.	DUVVU APPALASWAMY	1,66,678	-
39.	DYNAMIC ENTERPRISES	53,44,910	46,07,681
40.	GAYATHRI TRADERS	27,40,012	22,40,669
41.	INDUSTRIAL ELECTRICALS	2,00,000	2,00,000
42.	JAMANA APPALANAIDU	1,50,000	1,10,613
43.	JAMANA SURAPPADU	1,34,370	34,370
44.	JUBILEE ENTERPRISES	32,41,045	18,61,161

S.No	Name	Claimed Amount In Rs.	Admitted Amount In Rs.
45	JUBILEE LOGISTICS	20,27,760	13,66,006
46	KANKANALA AYYAPPA	55,726	55,726
47	KANKANALA LAXMANA RAO	59,559	33,500
48	KARTU NARSI NAIDU	2,94,497	2,94,497
49	KARTYAYANI RICE MILL	39,97,351	33,31,126
50	KOMMURU NAGESWARA RAO	1,96,570	1,96,570
51	MEHEK TRADERS	2,45,35,352	1,88,00,429
52	METRO PLOYPACKS	4,33,000	2,92,503
53	MUSTAFA CANVASSERS	50,57,503	45,48,597
54	N.RAMBABU	1,16,700	1,16,700
55	NAKKINA MOHAN RAO	6,21,301	6,21,301
56	NEELAKANTHESWAR TRADING CO	59,56,593	48,03,704
57	NEWTECH ENGG	2,46,060	-
58	PATHIVADA RAMAPPADU	3,66,000	1,77,644
59	PAVANI ENTERPRISES	4,92,335	-
60	RAM ADITYA SAI TRADERS	3,76,767	2,96,767
61	ROUTHU APPALANAIDU	48,642	43,294
62	ROUTHU PAIDIRAJU	77,326	46,938
63	RUDRA TRADELINKS	41,79,289	33,70,394
64	S N TRADERS	53,78,763	44,82,303
65	SALASAR TRADING COMPANY	12,85,770	11,96,830
66	SARASWATI TRADING COMPANY	7,11,737	-
67	SHIV SHAKTI TRADERS	3,89,663	3,89,663
68	SHIVOM ENTERPRISES	33,42,898	24,79,149
69	SHREE GULARPURA TRADERS	81,17,301	61,96,413
70	SHRI BALAJI TRADERS	8,17,785	-
71	SHRIDEV RICE AGROTECH	1,24,87,678	-
72	SRI MANGALA TRADERS	51,96,520	44,59,834
73	SRI SAI TEJA TRANSPORT	5,28,593	5,28,593
74	SRI SAINATH ENGINEERINGS	3,40,703	2,12,939
75	SWASTIK SALES	18,60,793	8,10,479
76	TRISHAKTHI ENTERPRISES	4,89,874	3,73,950
77	VIJAYA LAXMI TRADERS	18,34,230	13,10,000
78	WAHEGURU TRADING	18,93,910	14,93,910
	Total	34,09,39,526	23,27,44,842

Note: - Claims received by the Liquidator are admitted purely based on the claim form, claims admitted by RP during CIRP period (S/No 34 to 78), supporting documents enclosed to the claim form and other information/documents submitted by the claimant. The Claim submitted by the claimant could not be fully reconciled with the Books of Accounts of the Corporate Debtor as they are not completely updated. The claims received may be updated based on the additional information which may be received in future.

D. Workmen and employees of Corporate Debtor

S.No	Name	Claimed Amount In Rs.	Admitted Amount In Rs.
1	K. Gargyu Yashwanth AUTHORIZED REPRESENTATIVE	24,15,535	24,15,535
2	P.V.R.N.Murthy AUTHORIZED REPRESENTATIVE	9,82,249	-
3	SRINIVAS CHAMARTHY	3,71,108	-
4	P.SATYANARAYANA	8,245	-
	Total	37,77,137	24,15,535

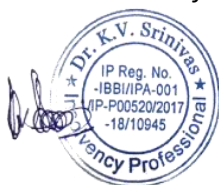
Note: - Claims received by the Liquidator are admitted purely based on the claim form, claims admitted by RP during CIRP period (S/No 3 to 4) supporting documents enclosed to the claim form and other information/documents submitted by the claimant. The Claim submitted by the claimant could not be fully reconciled with the Books of Accounts of the Corporate Debtor as they are not completely updated. The claims received may be updated based on the additional information which may be received in future.

E. Claims by Government

S.No	Name	Claimed Amount In Rs.	Admitted Amount In Rs. #
1.	State taxes Department Government of Andhra Pradesh	11,51,13,217	NIL
2.	The Principal Commissioner of Central Tax	8,71,06,543	NIL
	Total	20,22,19,760	-

against the amount claimed, the Liquidator had admitted NIL Claim based on the documents made available and the clarification to the queries received so far. Same is subject to change based on the further information/clarification that may be received by the Liquidator later on.

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